

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:165

ANSWERED ON:05.12.2005

SUPPLY OF HYBRIDS TO FARMERS

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**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether there is no mechanism to see that all new varieties of hybrids are reaching farmers;

(b) if so, the details thereof and the reasons therefor; and

(c) the measures taken to bring reforms in Krishi Vigyan Kendras and make them responsible for strategic crop planning and activate the existing interface mechanism with farmers?

**Answer**

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 165 DUE FOR REPLY ON 5TH DECEMBER, 2005.

(a) &(b): The new varieties or hybrids developed by State Agriculture Universities and ICAR institutions are evaluated for performance and released through a system established under the Seeds Act, 1966 and the rules made thereunder.

The released breeder seeds are provided to the seed producing agencies like National Seeds Corporation, State Farms Corporation of India and State Seed Corporations etc., on the basis of indented requirement for multiplication into foundation and certified seeds. The certified seeds produced by seed producing agencies are made available to the farmers.

To popularize new varieties and hybrids frontline demonstrations are conducted by the scientists. Demonstrations are also conducted by Krishi Vigyan Kendras (KVKs). New varieties and hybrids are widely publicized through electronic and print media.

(c): Provision has been made for electronic connectivity of 200 KVKs during Xth Plan for dissemination of technology information to the farmers and for creation of Soil and Water Testing facilities in 326 KVKs to improve the functioning of KVKs. There is no proposal to make KVKs responsible for strategic crop planning.